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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/15	TP 145/17	For filing 391/394 Interface Ventures Pvt. Ltd affidavit		Interface Ventures Pvt. Ltd.

SL.	NAME (IN CAPITAL)	CO. TO STATE OF THE STATE OF TH	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	Sinchara M.R	ROCH	Sinclare M. K

2- Shryan. A for vorb Associates 9036118414

List it for orders on 03.11.2017.

Petitioner Shound

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC is present.

Petitioner counsel has filed a memo along with certificate of the Chartered Accountant.

MEMBER (J)

MEMBER (T)